

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of..... CJM GZB 6-1-2017

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43167/16	धोरेन	177A+	लोडा	50/=	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43168/16	मं० आदर	"	"	50/=	
3.	43169/16	शाहदा	"	मार्कटगल	50/=	
4.	43170/16	मुर्मन	"	"	50/=	
5.	43171/16	मुर्मन	"	"	50/=	

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मुख्य न्यायिक मजिस्ट्रेट
गाजियाबाद

